# GOVERNEMTN OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN)

#### **LOK SABHA**

STARRED QUESTION No. \*272 TO BE ANSWERED ON 21.03.2017

## **Empowerment of Differently abled Persons**

\*272 : SHRI : SHRI DIBENDU ADHIKARI : SHRI TAMRADHWAJ SAHU

# Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be please to state:

- (a) whether the Government has formulated any scheme towards empowerment of differently abled persons in the country and if so, the details and the status of implementation of such schemes, Statewise;
- (b) whether the Government proposes to set up old age homes for the differently abled persons and if so, the details thereof;
- (c) the total funds allocated, released and the actual expenditure incurred for the empowerment of these persons during each of the last three years and the current year along with the projection of financial resources for the next three years, State-wise;
- (d) whether the Government proposes to facilitate/empower the differently abled persons so as to enable them to earn their livelihood with dignity; and
- (e) if so, the details thereof along with the efforts made so far in this regard?

### MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(SHRI THAAWAR CHAND GEHLOT)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 272 for 21.03.2017 asked by Shri Dibendu Adhikari and Shri Tamradhwaj Sahu regarding Empowerment of Differently abled Persons.

(a) and (c) Yes, Sir. The Department has formulated following major schemes towards empowerment of differently abled persons in the country for the upliftment of differently abled persons. The statement showing Scheme/programme-wise BE RE and expenditure for the last three years and BE 2017-18 is at Annexure - I

## (i) Deendayal Disabled Rehabilitation Scheme (DDRS)

The Department of Empowerment of Persons with Disabilities is implementing a Central Sector Scheme, namely, Deendayal Disabled Rehabilitation Scheme (DDRS) under which grant-in-aid is provided to Non-Governmental Organizations (NGOs) running projects for the welfare of Persons with Disabilities (PwDs) aimed at enabling to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels. The State/UTs wise Notional Allocation and funds utilized under DDRS during the last three years and current year (As on 09.03.2017) is at **Annexure II**.

# (ii) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP).

Under ADIP Scheme the funds are released to various Implementing Agencies to assist the needy disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential. Details of funds released and utilized under ADIP scheme, state-wise is given at **Annexure-III**.

# (iii) Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA)

Under the scheme, Grant-in-aid is provided to State Governments and various bodies set up by the Central and State Government, particularly relating to rehabilitation and provision of barrier-free access. Funds under the Scheme are also released for skill training programme for Persons with disabilities. Funding to Composite Regional Centres and District Disability Rehabilitation Centres are also released under this Scheme. Details of funds released and utilized under ADIP scheme, state-wise is given at Annexure-IV.

# (iv) District Disability Rehabilitation Centres (DDRCs):

DDRCs were started as an outreach activity of the Ministry of Social Justice and Empowerment for providing comprehensive services to the persons with disabilities at the grass root level and for facilitating creation of the infrastructure and capacity building at the District level for awareness generation, rehabilitation and training of rehabilitation professionals.

#### (v) Scholarship schemes:

The Ministry provides scholarship schemes for students with disabilities such as Pre-matric, Post-metric, Top Class Education and National Fellowship Schemes. The objectives of the schemes are to provide financial assistance to the students with disabilities for studying in pre-matric, post matric and Post Graduate courses in some Institutes of Excellence as notified in the scheme. The State-wise details for Pre-matric, Post-metric, Top Class Education and National Fellowship Schemes are at Annexure V(a), Annexure V(b), Annexure V(c) and Annexure V(d), respectively.

- (vi) National Handicapped Finance and Development Corporation (NHFDC) is providing financial assistance in the form of concessional loans to the persons with disabilities for self-employment and higher education.
- (vii) National Trust has been implementing schemes for providing support to the PWDs suffering from autism, cerebral palsy, mental retardation and multiple disabilities to enable them to lead independent life.
- (viii) In addition, 7 National Institutes namely National Institute for Empowerment of Persons with Visual Disabilities (NIEPVD), Dehradun, National Institute for Empowerment of Persons with Intellectual Disabilities (NIEPID), Secunderabad, Ali Yavar Jung National Institutes of Speech and Hearing Disabilities (AYJNISHD), Mumbai, National Institute for the Locomotor Disabilities (NILD), Kolkata, Swami Vivekanand National Institute for Rehabilitation Training and Research (SVNIRTAR), Cuttack, Pt. Deen Dayal Upadhayay National Institute for Persons with Physical Disabilities (PDUNIPPD), New Delhi and National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai along with their extended arms, Composite Regional Centres (CRCs) and Regional Centres (RCs) provide rehabilitation services to the persons with disabilities. Under DDRS, grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels. Details of funds allocated and released to National Institutes under Plan head during last three years is at Annexure VI.

As far as projections of financial resources for next three years is concerned, the allocation of Budget is an annual exercise carried out in consultations with the Finance Ministry; and hence it is not possible to finalize the projections for the next three years at this stage.

(b): At present, there is no Scheme in this Ministry for setting up of old age homes. However, the Department of Social Justice and Empowerment of this Ministry implements a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants are given for running and maintenance of old age homes, day care centres, mobile Medicare units etc for the older destitute. The main objective of the scheme is to improve the quality of life of older persons by providing basic amenities like shelter, food, medical care and entertainment opportunities, etc. Implementing agencies eligible for assistance under the scheme are Panchayati Raj institutions/local bodies, non-government voluntary organizations, institutions or organizations set up by Government as autonomous/subordinate bodies, Government recognized educational institutions, charitable hospitals/nursing homes, and

recognized youth organisations such as Nehru Yuvak Kendra Sangathan (NYKS) and in exceptional cases the State Governments/UT administrations. Grants-in-aid is also admissible to the NGOs for running old age homes, for differently abled persons under the scheme of Integrated Programme for Older Persons.

(d) and (e): The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 mandates every appropriate Government to appoint in every establishment such percentage of vacancies not less than three per cent for persons or class of persons with disability of which one per cent each shall be reserved for persons suffering from-(i) Blindness or low vision; (ii) Hearing impairment; (iii) Loco motor disability or cerebral palsy.

The Government has also recently notified the Rights of Persons with Disabilities Act, 2016 on 28.12.2016. The new Act provides for more entitlements for persons with disabilities including increased reservation in vacancies in Government jobs from 3% to 4% for certain persons or class of persons with benchmark disability.

Further, the Department of Empowerment of Persons with Disabilities (DEPwD), Ministry of Social Justice and Empowerment has launched the National Action Plan (NAP) for skill training of persons with disabilities, in collaboration with the Ministry of Skill Development and Entrepreneurship (MSDE) on 21<sup>st</sup> March 2015. In order to implement NAP, a panel of Empanelled Training Partners (ETPs) has been prepared comprising 202 organizations including 14 Govt. Organizations and 188 Voluntary Organizations (VOs). So far, an amount of Rs.86.65 lakhs has been released to 10 ETPs (7 Govt. and 3 NGO) for skill development of 2840 PwDs.

Apart from these Empanelled Training Partners (ETPs) skilling of PwDs is also being done through 7 National Institutes (NIs), National Handicapped Finance and Development Corporation (NHFDC - a PSU under DEPwD) and Vocational Training Centers (VTCs) run by Voluntary Organizations as a part of Deendayal Disabled Rehabilitation Scheme. The performance of Nation Action Plan for skill training of persons with disabilities is at **Annexure VII**.

National Handicapped Finance & Development Corporation (NHFDC) is a Not for Profit Company incorporated on 24<sup>th</sup> January, 1997 under Section 25 of the Companies Act, 1956, and is working as an Apex Corporation for the benefit of Persons with Disabilities (PwDs). NHFDC considers concessional loans to Indian Citizens with 40% or more disability and age above 18 years. There is no upper age limit for PwDs to avail concessional loan from NHFDC. The progress, made by the Corporation in last 3 financial years is at **Annexure VIII**.

The new Act, under Section 35, also mandates appropriate Government and the local authorities, within the limit of their economic capacity and development, to provide incentives to employer in private sector to ensure that at least five percentage of their work force is composed of persons with benchmark disability.

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10.00	9.09	9.10	9.10	9.80	10.65	4.66	3.86	2.00	13.00			<del></del>	acity augmentation of Braille Presses	1
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			3	0 24	0.50	0.50	0.00	1.00	3.00	0.00	0.05	1,00	Education for PwDs	
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24.00	19.50	23.62	19.50	18.73	20.57	8.00	7.46	10.00	17.00	0.00	0.05	33.00	Post Matric Scholarship to	12
		<u> </u>									15 00	12.00	National Fellowship for PwD	11
0.37	0.00	0.36	0.37	00.0	0.01	0.50	0.00	0.01	4.00	0.00	1.00	5.00	Establishment of National Centre of Universal Design & Barrier Free Environment	10
0.10	0.00	0.10	0.50	0.33	0.50	0.50	0.50	0.50	2.00	0.53	1.00	5.00	Private Sector for Providing Employment to Persons with Disabilities	-1
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4.50	2.20	3.00	3.00	0.25	1.00	4.00	0.00	0.01	4.00	0.00	1.00	T0.00	Language, Research & Training Centre (ISLRTC)	
60.00	42.34	45.00	45.00	50.19	51.00	60.00	50.08	50.50	50.00				Establishment of Institute of Simulation	00
									8	63.64	90.00	124.85	Deendayal Disabled Rehabilitation	7
207.00	146.07	193.00	193.00	69.42	99.00	135.00	43.09	7.10					(SIPDA)	
2.00	1.99	2.00	2.00	2.00	2.00	2.00		67.41	80	4	65.00	105.00	Scheme for Implementation of the Persons with Dischairs	0
4.00	3.14	+.00						3	2.00	2.00	2.00	2.00	Indian Spinal Injury Centre	CII
0.00		3	4	3.65	4.00	4.00	3.72	3.00	5.00	2.12	3.00	3.00	Renabilitation Council of India	<b>.</b>
л	5.00	5.00	5.00	5.00	5.00	21.00	0.00	10.0	20.00	0.00	38.00	38.00	Corporation (ALIMCO)	<del> </del>
150.00	163.29	170.00	130.00	151.16	151.40	125,50	101.28	100.00					Artificial Limbs Manufactures (ADIP)	ω
120.00	108.61	132.87	113.00	104.27			T				110.00	110.00	Assistance to Disabled Persons for	- 10
									2 105.00	87.92	98.70	75.00	National Institute (NIs)	H
BE 2017-18	Exp upto 16.3.2017	RE 2016- 17	BE 2016- 17	Exp 2015-	RE 2015- 16	Exp. 2014 BE 2015- 15 16		RE 2014-	14 14			2013-14		
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Annexure - I	Ann				77	770000	last three	. For the	BE RE and expdt. For the last three years and BE con-	E BE RE	amme-wis	ne/Progr	Statement showing Scheme/Programme-wise	<del>                                     </del>
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	DISADIIITIES	Free Coaching	Fre-matric Scho	Research on Disability Rela Technology, product and issues	19	Grants to Rehabilitation	Governments, Local 1 other Service Providers		Awareness Publicity	* Scheme has 2015-16			I Establishment of Ment Rehabilitation (NIMHR)	District Coc		d'n Sa	18 Budgetary 8	Disability Sports	17 Herrita	Progra	Department	Statem	•
		for Persons w	Fre-matric Scholarship for SwDs	Disability Related oduct and issues	đđ	Association for under National	Bodies	Training	Generation	* Scheme has been dropped w.e.f. 2015-16	Centres for Per	Establishment of Micro-establishment	of Mental (NIMHR)	ate Missicinators	of	of State Spinal Injury	Support to Nat	orts Centre	,	Programme/Schemes	Department of Empowerment Persons with Disabilities	Statement showing Scheme/Programme-wise	
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	0.00	1.60		0.29	0.00		2.00	2.62			0.00		0.07	0.00	0.50	0.98		0 00	Exp 2015- 16		50		
	1.00	4.00		0.40	0.00		2.00	3.00		<del>-</del>	0.00	,	0.01	10.0	4.00	5.00	1.00	3	BE 2016- 17	Rs. in crore			
	0.01	6.00		0 40	0.00		2.00	3,00		<u>-</u>	0.00		0.01	0.00	5.00	7.00	0.01		RE 2016- 17	re			
	0.00	0.28	-t		0.00		1.68	2.16			0.00		0.00	0.00	3.83	4.50	0.00		Exp upto 16.3.2017			Ang	
	2.00	7.00	1.00		0.00		2.00	3.00			0.00		0.01	0.01	5.00	15.22	2.50		BE 2017-18			Annexure -	
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				33		·	32	31		30		29		7	
		Total	Development Corporation (NHFDC)		d Disabili	University	Grants in-sid to	Secretariat	with Disabilities		Cell (MEDIA)		riogramme/Schemes	P	Statement showing Scheme/Programme-wise BE RE and expdt. For the last three years and
		560.00		35.00		0.00		0.00	10.0		0.00		BE 2013-14	ons with D	e/Progra
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	337.96		36.58			0	2.53		0.00	_	7.38	15	Exp. 201		last three
	565.40		35,00		0.00		4.00	·-	5.00		10.00	16	Exp. 2014 BE 2015		years an
	540.00		35.00		1.00		3.25		0.01		25 00	16			d BE 2017-18
	487.19		34.65		0.00		3.20	9.00		23.02		16 16			7-18
	700.00		30.00		45.00	0.00		0.01		70.00		BE 2016-	Rs. in crore		
	695.49	0.00	30 00		1.00	0.00		0.00		40.00		RE 2016- 17	оге		
	574.18	27.72	3		0.00	0.00		0.00		28.16	-	Exp upto 16.3.2017			An
702.00	760 05	32.74			35.00	0.00		0.00	-	50.00		BE 2017-18			Annexure - I

# State/UTs wise Notional Allocation and funds utilized under DDRS during the last three years and current year (As on 09.03.2017)

#### (Amount Rupees in Lakhs)

S.No.	Name of the State	201	3-14	200	14-15	201	15-16	201	6-17
	State	Notional Allocation	Amount Released/ Utilised	Notional Allocation	Amount Released/ Utilised	Notional Allocation	Amount Released/ Utilised	Notional Allocation	Amount Released/ Utilised
1	Andhra Pradesh	2460.00	1538.08	900.00	937.24	764.10	826.83	527.00	704.9
2	Arunachal Pradesh	70.00	20.06	50.00	0.00	2.60	6.74	4.00	9.64
3	Assam	990.00	162.31	300.00	156.81	155.10	88.92	87.00	72.85
4	Bihar	820.00	90.39	500.00	55.20	269.00	62.03	194.00	24.31
5	Chattisgarh	80.00	80.56	20.00	32.88	112.30	47.49	59.00	17.51
6	Delhi	360.00	229.23	300.00	77.62	116.40	197.81	106.00	74,25
7	Goa	50.00	3.25	20.00	10.09	11.90	8.87	9.00	4.89
8	Gujarat	360.00	113.80	200.00	63.45	170.50	47.24	109.00	32.2
9	Haryana	320.00	273.21	300.00	121.77	143.20	117.94	106.00	103.05
10	Himachal Pradesh	80.00	39.54	80.00	8.79	28.40	20.53	24.00	22.61
11	Jammu & Kashmir	50.00	3.73	20.00	19.46	48.10	9.58	32.00	3.25
12	Jharkhand	30.00	3.85	30.00	7.30	80.80	2.45	52.00	0.94
13	Karnataka	1710.00	480.87	500.00	102.82	268.20	77.52	145.00	96.73
14	Kerala	1220.00	572.88	800.00	567.05	520.00	362.25	276.00	420.17
15	Madhya Pradesh	490.00	120.12	400.00	135.14	267.80	132.69	190.00	99.75
16	Maharashtra	430.00	146.12	500.00	250.45	486.20	141.47	288.00	221,47
17	Manipur	300.00	324.80	500.00	225.11	178.20	284.38	151.00	220.89
18	Meghalaya	110.00	15.45	100.00	36.61	31.40	45.86	24.00	54.5
19	Mizoram	40.00	2.03	50.00	23.93	18.30	11.25	9.00	7.38
20	Nagaland	40.00	0.00	50.00	0.00	2.90	0.41	2.00	0
21	Odisha	840.00	608.58	700.00	363.29	418.20	445.1	302,00	309.19
22	Pondicherry	50.00	6.28	10.00	7.18	10.80	14.83	10,00	7,16
23	Punjab	220.00	13.54	150.00	119.00	143.80	46.23	68.00	68.95
24	Rajasthan	460.00	159.19	250.00	101.66	278.70	139.18	205.00	119.31
25	Sikkim	40.00	0.00	10.00	0.00	1.80	0	1.00	0

	Total	14960.00	6364.09	10200.00	5008.04	6599.37	5018.99	4497.00	4261.8
36	Telangana	0.00	0.00	900.00	850.13	776,70	750.13	477.00	702.3
35	Lakshadweep	0.00	0.00	0.00	0.00	0.20	0	0.00	0
34	Daman & Diu	0.00	0.00	0.00	0.00	0.20	0	0,00	0
33	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.30	0	0.00	0
32	Chandigarh	0.00	0.00	0.00	0.00	2,70	0	1.00	0
31	Andman and Nicobar	0.00	0.00	0.00	0	0.07	0	0.00	0
30	West Bengal	1030.00	337.70	1000.00	143.43	358.00	304.34	281.00	361.66
29	Uttrakhand	90.00	27.95	50.00	50.88	57.60	41.47	42.00	28.01
28	Uttar Pradesh	1520.00	590.02	1000.00	463.42	674.30	550.16	507.00	366.73
27	Tripura	110.00	25.14	10.00	8.44	14,70	1	8.00	8.45
26	Tamil Nadu	590.00	375.41	500.00	68.89	185.90	234.29	201.00	98.77

	<u> </u>	ting Agencie		201	14-15	201	5-16	201	16-17
S.No.	Name of the State / Uts	Funds utilized ( Rs.in Lakhs)	No. of Beneficiaries	Funds utilized ( Rs.in Lakhs)	No. of Beneficiaries	Funds utilized ( Rs.in Lakhs)	No. of Beneficiaries	Funds utilized (Rs.in Lakh)	No. of Beneficiarie
1	Andhra	634.70	45004	111710	24460	101.10	522.5	628.04	
2	Pradesh Bihar	634.78	15301	1147,19	21160	421,49	6328	623.84	6075
3	Chhattisgarh	230.38	6140	250.46	5472	70.80	1108	180.28	2954
4	Goa	67.69	1011	340.84	4608	298.96	3772	300,68	3031
5	Gujarat	4.16	351	12.67	230	8.53	137	3.76	50
6	Haryana	276.47	5701	192.32	5356	121.98	1700	1616.99	21381
7	Himachal Pradesh	338.12 89.06	4705 9140	541.66 129.06	5689 8552	424.82 59.61	4942 3295	783,23 56,28	10182
8	Jammu and		3210	123,00	- 5552		- J	30.20	200
	Kashmir	157.58	4162	76,28	1569	85	994	227.53	2213
9	Jharkhand	129.04	1516	368.03	9181	12.79	182	51.94	656
10	Karnataka	140.98	4197	218.18	4001	443.46	6421	237.3	4999
11	Kerala	32.49	1173	207.68	3213	203.28	4574	214.74	2963
12	Madhya Pradesh	585.61	20598	656.41	15318	848.38	17341	1238.7	17418
13	Maharashtra	1307.5	32875	972.97	22062	1651.3	27065	1197.32	20144
14	Odisha	656.62	13612	311.17	7921	758.83	13429	507.02	10994
15	Punjab	355.5	6090	228.92	2860	1271.83	13373	560.01	8446
<b>1</b> 6	Rajasthan	909.18	21019	674.82	12712	551.19	9272	883.52	7186
17	Tamil Nadu	523.65	8882	408.68	10183	853.29	9243	304.4	6209
18	Uttar Pradesh	3620.31	60806	2605.12	43324	3012.77	41309	3821	51482
19	Uttrakhand	237.51	11526	455.74	15168	327,73	5184	292.64	8515
20	West Bengal	684.87	16592	476.58	16246	1150.98	18783	964.09	16269
21	Andaman & Nicobar	0.6	69	27.16	750	0	-	10,63	368
22	Chandigarh	4.04	86	2.75	59	0	0	22.61	223
23	Dadra & Nagar Haveli	2.25	130	12.36	. 342	1.51	58	2.13	54
24	Daman & Diu	1.95	60	3.81	83	3.9	35	3.08	60
25	Delhi	223.11	9677	169,31	4208	88.48	3779	538.32	6818
26	Lakshadweep	0	0	0	0	. 0	0	0	(
27	Ponducherry	8.75	159	0	0	0	0	8.93	204
28	Arunachal Pradesh	26,4	381	5.22	60	7.92	353	8,6	198
29	Assam	757.99	17571	920,25	12962	685.21	9129	478,93	7847
30	Manipur	69.09	1049	111.33	2908	42,31	348	495.82	6383
31	Meghalaya	18.85	747	36.67	1015	16.26	120	31,98	
32	Mizoram	21.79	487	27.92	415				439
33	Nagaland	21.79	487			2.84	31	27.28	318
34	Sikkim			41.41	616	2,44	19	0	(
35	Tripura	45.63	0	14.66	332	23.11	420	0	0.504
36	Telangna	45.62	982	7.77	150	98.3	1888	137.39	2586
Total		23.54	700 <b>277225</b>	72.61	835	111.89	982	160.74	3784

Annexure - IV

<u>State-wise grant-in-aid released to the State Govts./UTs under the Scheme for Implementation of Persons with Disabilities Act, 1995 (SIPDA) during the last three years and current year.</u>

S. N	No. State/UT	2013-14	2014-15	2015-16	
		(Rs. in lakh)	(Rs. in lakh)	(Rs. in lakh)	<b>2016-17</b> (Rs. in lakh)
1	Andhra Pradesh	13.89	<del></del>	72.04	(as on 15.03.201
2	Arunachal Pradesh		7-	73.94	
3	Assam	347.79			Min.
4	Bihar		10.00		<u></u>
5	Chhattisgarh				-
6	Goa	w-		15.00	70
7	Gujarat				
8	Haryana	H=		15.00	
9	Himachal Pradesh			-	м-
10	Jammu & Kashmir			3.15	
11	Jharkhand		6.40	74	57.74
12	Karnataka		5.48		
13	Kerala	1062,93			
14	Madhya Pradesh			14.46	NE
15	Maharashtra		760.63	18.00	19.37
16	Manipur	425.49	~-	14.99	1539.95
 17	<del>-   - <u>'</u></del>	153.48	15.00		
18	Meghalaya	68.74	+15-	5.80	91.56
 !9	Mizoram	86.37	4.92	=н	
.9	Nagaland	91.50		249.56	85.00
1	Odisha		99.00		
	Punjab	-		16.00	607.13
2	Rajasthan	23.39	150.48	10.00	5.60
3	Sikkim	142.44	11.44		
4	Tamil Nadu	15.00			he are
5	Telangana				796.64
5	Tripura	8.05			
'	Uttarakhand		32.71		-
	Uttar Pradesh	h=	34./1		50.06
	West Bengal			79.16	320.26
	Andaman and Nicobar Islands	6.35		33.00	157.92
	Chandigarh	6.35			
	Dadar and Nagar Haveli	h			
	Daman and Diu				
	Delhi	31.96			U <sub>m</sub>
	Lakshadweep	31,96			1150.43
	Puducherry			***	
	TOTAL	2477 20111	14.97	54.17	
<del></del>		2477.38 lakh	1111.03 lakh	592.23 lakh	4881.66 lakh

## State-wise financial Assistance for Scholarship

					Pre-matric		<del></del>
			2014-15		2015-16	2	016-17
	1   AND	NO.	AMOUNT	NO.	AMOUNT	NO.	AMOUN
	1 ANDAMAN AND NICOBAR	0	0		0	0	0
	2 ANDHRA PRADESH	0	0	1	16 10995		
3	THE THADESH	0	0				58
4			0			0 9	<del></del>
5			0		7 57450		
6		0	0.	1			+
7		0	0		1 5850		+
8	THE INTERNATIONAL HAVEL	0	0		5050	<u>_</u>	<u>-</u> -
9	57 H77 N & B10	0	0	(			<del> </del>
10	DELHI	0	0	. (	<del> </del>	† – – –	T
11	GOA		0		+	<del> </del>	2350
12	GUJARAT	0	0	12	<u> </u>	<del></del>	
13	HARYANA	0	0	0	0 1230		9205
14	HIMACHAL PRADESH	0	0	36	<del> </del>	<del>  '</del>	
_15_	JAMMU AND KASHMIR	0	0	0	210400	2	1765
16	JHARKHAND	0	0	0		27	183550
17	KARNATAKA	0	0	38	0	2	17650
18	KERALA	0	0	1067	253050	0	C
19	LAKSHADWEEP	0	0		8078150	41	293450
20	MADHYA PRADESH	0	0	0	0	0	0
21	MAHARASHTRA	0	0	74	555450	2	14450
22	MANIPUR	0	0	0	0	14	87050
23	MEGHALAYA	0	0	0	0	0	0
24	MIZORAM	0	- 0		0	0	0
25	NAGALAND	0		0	0	1	5850
26	ODISHA	0	0	0	0	0	0
7	PUDUCHERRY	0	0	792	4824150	45	299150
8 1	PUNJAB	0	0	0	0	0	0
9 F	RAJASTHAN	0	0	0	0	4	25000
0 s	Sikkim	<del>                                     </del>	0	3	20300	21	150450
1 T	AMIL NADU	0	0	0	0	0	0
	ELANGANA	0	0	0	0	23	147700
	RIPURA	0	0	4	25000	9	55400
	TTARAKHAND	0	0	0	0	14	86700
_ -	TTAR PRADESH	0	0	0	0	0	. 0
.	/EST BENGAL	0	0	270	1409834	110	871200
	TOTAL	0	0	37	267550	37	254200
	IVIAL	0	0	2368	16001834	380	2702300

#### Annexure-V(b)

								•	anne	xure-V( b)
				2014-15			Post-me	tric		
							2015-16		2	016-17
-	1 ANDARAM A	N	О.	AMOUN	VT	NO.	AMOUN	T NO		AMOUNT
-	1 ANDAMAN & NICOBAR 2 ANDHRA PRADESH		0		0	0	)	0	1	2210
	THE TOTAL PLANT		0		0	15	1475		<u>_</u>	2310
	TOTAL TOTAL		0	- <u>-</u>	0	0		0	- <u>- 5</u>	79711
-			0		0	25	2207		13	67670
-			0		0	9			210	94930
-	6 CHANDIGARH 7 CHHATTISGARH		0		0	14			0	3994270
	- I WATE BOART		0		0	4	284		24	
	- TANGAN HAVELI		0		0	1	534		2	162121
-	9 DAMAN & DIU		0		0	0		0	-+	9010
	10 DELHI		0		0	128	105494		0	0
	1 GOA		0		0	0		0	5	38150
	2 GUJARAT		0		0	32	54500		0	0
1			0	(	0	38	45311		24	614671
1	THE TOTAL TRADEST	(	)	(		0			4	48470
1.	TANITIO FILED ICHOTIVITY	(	2		)	0			46	298667
				0	)	0	(		10	1584639
17	TO OTT ATTAINA			0		40		_	51	767775
18		0		0	<b></b>	130	371679	_ <del></del>	_ + _	2442687
19		0		0		0	1043236		54	704791
20	MADHYA PRADESH	0	-	0	<del> </del>	219	3363505	<del> </del>	0	0
21	MAHARASHTRA	0		0	<del>                                     </del>	44	2263583		.5	115226
22	MANIPUR	0		0	-	27	690032		2   _	371732
23	MEGHALAYA	0		0		3	1263900		0	0
24	MIZORAM	0	1	0	<del> </del>		35470	2:	1	212660
25	NAGALAND	0	-	0		0	0		2	0
26	ODISHA	0	-	0	100	0	0	4	1	16070
27	PUDUCHERRY	0			109		6319028	31	4_	227372
28_	PUNJAB	0		0	<u> </u>	2	31430	C		0
29	RAJASTHAN	0		0		15	598849	16	↓	280323
30	Sikkim	0		0		50	736725	78		1046039
31	TAMIL NADU	0		0		2	106440	0		0
32	TELANGANA			0		0	0	136		1688388
33	TRIPURA	0		0	1		84070	57		838115
34	UTTARAKHAND	+ +		0		0	0	90		573561
35	UTTAR PRADESH	0		0	42	_ [	493075	3		30640
36	WEST BENGAL	0		0	1545	+	15367210	70		760410
	TOTAL	0		0	22		113650	324		2615909
		0		0	3565		32138791	1702		20424517

#### Annexure-V(C)

				T	op Cla	ss Educ	ation
				2015-16			2016-17
_		N	0.	AMOUNT		10.	AMOUNT
	1 ANDAMAN AND NICOBAR		0		0		
	2 ANDHRA PRADESH		2	29000	-+-	1	
	3 ARUNACHAL PRADESH		0	25000	0		116981
	4 ASSAM		0		0	0	0
· .	5 BIHAR		2	25054		3	180290
	6 CHANDIGARH		0		0		442500
	7 CHHATTISGARH		0		0	0	0
	8 DADRA & NAGAR HAVELI		0			0	0
	9 DAMAN & DIU		0			0	0
_ 1	0 DELHI		0		<u> </u>	0	0
_1	1 GOA		0	(		2	515000
_1	2 GUJARAT		1	202005		0	0
_1	HARYANA		1	283000		0	0
_ 14	HIMACHAL PRADESH		5	70122		1	285000
15	JAMMU AND KASHMIR		)	0	+	0	0
_16	JHARKHAND		)	0	<del> </del>	1 -	130000
17	KARNATAKA		_ _	0		0	0
18	KERALA			591320	┼	0	0
19	LAKSHADWEEP		<del> </del>	0	<del></del>	0	0
20	MADHYA PRADESH	C		0	- '	2	0
21	MAHARASHTRA	2		253088	(	)	0
22	MANIPUR	0		0	3	3	470510
23	MEGHALAYA	0	-	0		)	0
24	MIZORAM	0	<del> </del>	0	c	<b>-</b>	0
25	NAGALAND	0	-	0	0		0
26	ODISHA	0		0	0	<u> </u>	0
27	PUDUCHERRY	1	ļ <u> </u>	285000	2		364781
28	PUNJAB	0		0	0		0
29	RAJASTHAN	0		0	0		0
30	Sikkim	11		255000	3	ļ	620000
31	TAMIL NADU	0		0	0		0
2	TELANGANA	0		0	0	<u> </u>	0
3	TRIPURA	0		0	1		49500
4	UTTARAKHAND	0		0	0		0
5	UTTAR PRADESH	0		0	0	 	0
_	WEST BENGAL	1		106600	8		1716631
	TOTAL	0		0	3	- <u>-</u> - ,	790000
_	TOTAL	14		2384679	30		5681193

			2000	<del></del> -			NF	PwD			
		- NG	2013-			2014-15			2015-16	2016	5-17 (as on 1,1.2017
ļ	1 ANDAMAN AND NICOBAR	NC	). A	MOUNT	NO.	AMOUN	NT	NO.	AMOUN	T NC	
	2 ANDHRA PRADESH	_	_0		)	0	0	0		0	n in out
			1	64000	7	4 34027	720	111	449049		<del></del>
4			0	0	)	0	0	0	1	0	0
 5			0	0		3 7269	963	5	186364		
6		<del>-  </del>	0	0	1	82974	137	24	905353		
7			0	0	(	)	0	0		0	
_ <u>.</u> 8		-+	0	0	3	20297	735	4	139077		
9		-	0	0		)	0	0		0	030002
10	DELHI	<del></del>	0	0	c		0	0		0	
11	GOA		1	64000	5	25897	13	16	645937		0 0
12			0	0	0		0	0		_	4490069
13	GUJARAT		0	0	7	144036	53	11	459186	_	0 0
14	HARYANA		0	0_	12	543021		17	5618238		9 3212882
	HIMACHAL PRADESH	<del></del>	o	0	2	74100		3	895874	† <del>-</del>	
15	JAMMU AND KASHMIR		<u>)   </u>	0	2	56000		5		<del>-  </del>	4 837000
16	JHARKHAND		)	0	8	266259		8	2317050		7 2093478
17	KARNATAKA		)	0	14	580111	_ -	26	2480063	T	9 3033396
18	KERALA	0	·	0	3	73905		10	10989898	<del> </del>	0303217
19	LAKSHADWEEP	0		0	0		0	0	3802048	+	1207 200
,	MADHYA PRADESH	0		0	6	2689087			0	0	0
	MAHARASHTRA	0		0	18	8903484		14	4878425	16	4850483
	MANIPUR	0		0	2	432293		39	12893325	35	10313445
	MEGHALAYA	0		0	0	432293	+	2	279638	0	0
4	MIZORAM	0		0	0			0	0.	0	0
	NAGALAND	0		0	0	0	<del></del>	0	0	0	0
5   (	ODISHA	4	20!	5445	16	7202255	<del> </del>	0	0	0	0
7   [	PUDUCHERRY	1		5000	3	7303268	+	20	7851978	22	5749745
}   F	PUNJAB	0		0		1203026	+	5	2548794	5	1266400
}   F	RAJASTHAN	0		0	2	1088148	<del> </del>	9   _	3629036	9	2132588
<u>  s</u>	ikkim	0		0	4	1641094		13	4130787	13	4197354
I	AMIL NADU	1		065	0	0	<del>-</del>	0	0	0	0
Т	ELANGANA	0			31	11050939	5	1	19450935	30	4596299
TI	RIPURA	0		0	0	0	1	3	4192832	27	9428278
U	TTARAKHAND	0		0		181254		2	1171418	2	615602
	TTAR PRADESH		300	0	0	0		0	0	0	0
1	EST BENGAL	6	3689		58	26933341	8.	2	30589812	136	40602496
	TOTAL	1	640		16	5980323	3	7	13683214	36	11263160
		15	8644	72	306	132452169	527	7   1	.99667545	567	166339235

Annexure -VI
Allocated and released to National Institutes under Plan head during last three years

	201:	3-14	201	4-15	T			
	Allocatio	Release	Allocatio		201		201	6-17
	n	d	n	Release	Allocatio	Release	Allocatio	Released
NIEPVD,	20.52	19.80		d	n	d	n	
Dehradun	20.52	19.60	16.67	16.12	20.93	20.12	25.25	19.34
NILD, Kolkata	11.00	10.20	16.10	40.01				
AVI			10.10	12.61	16.85	16.85	22.89	16.07
AYJNISHD,	14.60	13.30	12.75	11.75	42.00			
Mumbai			22173	11./5	13.82	13.07	19.86	18.02
NIEPID,	13.00	12.60						
Secunderabad	13.00	12.60	9.77	8.40	11.62	11.62	13.67	12.45
SVNIRTAR,	17.78	16.48						
Cuttack	17.70	10.48	14.21	13.77	19.60	19.60	20.67	19.39
PDUNIPPD, New	8.80	6.00						
Delhi	3,00	6.28	7.25	7.25	7.66	7.49	9.10	7.05
NIEPMD, Chennai	11.00							
	11.00	9.26	10.25	9.07	15.52	15.52	21.43	17.78
TOTAL	96.70	87.92	87.00	78.97	105.00			
				/0.5/	106.00	104.27	132.87	110.10

## Performance so far towards skilling of PwDs

Skill Development (NHFDC+Nis	Year	2014-15	2015-16	(Rs. in crore) <b>2016-17</b>
+DEPwD)	No. of beneficiary	9,000	28,042	(till date) 26436
	Amount	10.23	37.59	8.85
DDRS (VTC)	No. of beneficiary	21124	13337	12896
	Amount	13.13	8.74	6.88

#### Annexure - VIII

#### Progress made by NHFDC

Financial Year	Self-Employment		
	Amount	No. of PwDs	
2014-15	101.49	14703	
2015-16	131.08	20552	
2016-17 (Upto 31.01.2017)	46.38	10175	
Total	278.95	45430	